

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) (Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GLOBAL INFONET DISTRIBUTION PVT LTD

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Global Infonet Distribution Pvt Ltd
2.	Date of incorporation of corporate debtor	27th December 2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51101DL2007PTC171871
5.	Address of the registered office and principal office (if any) of corporate debtor	C-143, Okhla Industrial Area, Phase I, Okhla, Delhi - 110020
6.	Date of closure of Insolvency Resolution Process	20 th August, 2020
7.	Liquidation commencement date of corporate debtor	21st August, 2020 (Certified copy of order received on 27 th August, 2020)
8.	Name and registration number of the insolvency professional acting as liquidator	Yogender Pal Singhal IP Reg. No – IBBI/IPA-001/IP-P00492/2017-18/10880
9.	Address and e-mail of the liquidator, as registered with the Board	B-292, Upper Ground Floor, Prashant Vihar, Sector-14, Rohini, New Delhi-110085 E-Mail- ipyogendersinghal@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	B-292, Upper Ground Floor, Prashant Vihar, Sector-14, Rohini, New Delhi-110085 E-Mail- irp.globalinfonet@gmail.com
11.	Last date for submission of claims	26th September, 2020

Notice is hereby given that the National Company Law Tribunal, Principal Bench, New Delhi has ordered the commencement of liquidation of the **Global Infonet Distribution Pvt Ltd** on **21th August, 2020** (Certified copy of order received on 27th August, 2020).

The stakeholders of **Global Infonet Distribution Pvt Ltd** are hereby called upon to submit their claims with proof on or before 26th September, 2020 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 29.08.2020
Place : New Delhi



Yogender Pal
YOGENDER PAL SINGHAL
LIQUIDATOR
OF GLOBAL INFONET DISTRIBUTION PVT LTD
IP Reg. No. – IBBI/IPA-001/IP-P00492/2017-18/10880